

ITEM NO.101

COURT NO.12

SECTION IV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3322/2015

BANI AMRIT KAUR

Appellant(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

(IA No. 101167/2020 - APPLICATION FOR PERMISSION, IA No. 155028/2023 - EXEMPTION FROM APPOINTMENT OF OFFICIAL TRANSLATOR, IA No. 155026/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 120898/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 04-10-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Ms. V. Mohana, Sr. Adv.
Mr. M. T. George, AOR

For Respondent(s) Mr. Alok Sangwan, Sr. A.A.G. (NP)
Mr. B.k. Satija, A.A.G.
Mr. Sumit Kumar Sharma, Adv.
Mr. Samar Vijay Singh, AOR
Mr. Rajat Sangwan, Adv.
Mr. Vishnu Tallapragada, Adv.
Mr. Vipul Dahiya, Adv.
Mr. Apoorv Yadav, Adv.
Mr. Vaibhav Yadav, Adv.
Mr. Keshav Mittal, Adv.
Ms. Sabarni Som, Adv.
Mr. Aman Dev Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. B.K. Satija, learned Additional Advocate General appearing for the respondent-State of Haryana, makes a categorical statement that the matter may be adjourned today, as a last opportunity, on the request

of the learned Attorney General as he is tied up in the Constitution Bench.

We had made it clear on the previous date that in case the learned Attorney General is not available on the next date, some alternative arrangement needs to be made as the matter has already been adjourned on number of occasions on his request.

On the other hand, Ms. V. Mohana, learned Senior Counsel appearing for the appellant, has been seriously opposing the request for adjournment.

Considering the aforesaid facts and circumstances, we direct that this matter be listed again on 11.10.2023.

On the said date, no adjournment would be granted to the respondent-State of Haryana or any other respondent.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER